Declaration of Assets and Liabilities

Year....2020-21.....

aged......45...... years, belonging to **Stenographeer & Private Secretary services** and presently working as **Principal Private Secretary, Bihar Legislative Assembly,**Patna give herein below the details of the assets (immovable mount)

etc.) of myself, my specific

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant-2 Name	Dependant- Etc. Name
			Kumari Sujata	Mayank Tulsi		
(i)	Cash	25,500=00	30,000=00	-	<u>-</u>	<u>-</u>
, (ii)	Deposits in Banks,inancial Institutions And Non- Banking Financial Companies	State Bank of India BVM, patna Total Rs. 30,000/- Hdfc Bank-12,000/-	Central Bank of India & Hdfc - 30,000/-		-	-
(iii)	Bonds, Debentures and Shares in companies	SBI Mutual Fund-2,000/- Pm -	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No. 1.515688032 Rs. 9,510/-p.a 2.513200957 Rs.5,553/-p.a	LIC Policy No 1.515688033 Rs.4,491/p.a	<u>-</u>	<u>-</u>	-
(v)	Motor Vehicles (details of make, etc.)	Bajaj Platina Motercycle BR01aq-5755			- 12	<u>-</u>
(vi)	Jewellery (give details of weight and value)	20 gm Gold	200 gm Gold 350 gm Silver	-	-	-
(vii)	Other assets, such as values of claims / interests	onds / shares / Dehenture	-		-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee. वेपारी रमण निष्ट

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		=	1 2 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4		-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1701 Sq' Danapur 979	-			-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-	-		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-	- 14	-		-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 15-02-2021	
(a)	(i) Loans from Banks	HDFC Frezar Road,Patna personal Loan	13,00,000/-	
	(ii) Loans from financial institutions	Bajaj Finance	12000/-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water	and the		
	(c) dues to departments dealing with supply of electricity		Gelder - der o	
	(d) dues to departments dealing with telephones		(A) 11 (A) - (A)	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)			

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	(f) Other dues, if any	-	1000
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which	A-Y 2020-21 Income Tax Rs. 80,544/- PAN No. BIWPS8555D	
	assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business]		-
	(iv) Property Tax		

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:- PTS/BLA-1204
Gender	:- M (M/F)
Date of Birth	:- 0 1 0 7 1 9 7 6 (DD/MM/YY)
Class/Group	:- A (A/B/C)
Cader	:- Bihar Legislative Assembly Secretariat (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature 29N 24VI 193
	Name of Employee :Rewati Raman.Singh.
Place:Patna	Designation:.Principal Private Secretary
Date: 1.5/2/20.2.1	DepartmentBihar Vidhan Sabha, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.